

**Central Administrative Tribunal
Principal Bench**

OA No.1863/2017

New Delhi, this the 17th day of July, 2017

Hon'ble Mr. K.N. Shrivastava, Member (A)

Surat Singh,
Aged 61 years, Group 'B',
S/o Shri Chandu Lal Singh,
R/o H. No.136, Malik Pur,
Delhi.

...Applicant

(By Advocate : Shri J.S. Mann)

Versus

1. The Commissioner (East DMC),
419, Udyog Sadan,
Patparganj Industrial Area,
Delhi-110092.
2. Deputy Chief Accountant (East DMC),
419, Udyog Sadan,
Patparganj Industrial Area,
Delhi-110092.
3. Deputy Chief Accountant (PF),
419, Udyog Sadan,
Patparganj Industrial Area,
Delhi-110092.

...respondents

ORDER (ORAL)

Learned counsel for applicant submits that the applicant retired on 31.08.2016 from the post of Assistant Malaria Inspector in North Zone of EDMC. His grievance is that his retiral benefits have not been released by the respondents so far. The details of his

claims are at Annexure-A/1. It is also submitted that the applicant through his advocate had sent Annexure-A/2 Legal Notice to the respondents dated 24.03.2017 in this regard but there has been no action at the end of the respondents. Learned counsel for applicant submits that applicant will be satisfied if a time bound direction is given to the respondents to respond to the Legal Notice and to consider his claims.

2. Having regard to the submissions made and without going into the merits of the case, OA is disposed of with a direction to the respondent No.1 to respond to the Legal Notice dated 24.03.2017 of the applicant within three months from the date of receipt of a certified copy of this order. No costs.

(K.N. Shrivastava)
Member (A)

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